

Agricultural and Processed Food Products Export Development Authority, new Delhi, for the year 1989-90.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above [Placed in Library See No LT 2130/91]

12.08 1/2 hrs.

BILLS PASSED BY RAJYA SABHA

[*English*]

SECRETARY-GENERAL: Sir, I lay on the Table the Legal Services Authorities (Amendment) Bill, 1994 as passed by Rajya Sabha.

12.08 1/2 hrs.

ASSENT TO BILLS

[*English*]

SECRETARY-GENERAL: Sir, I lay on the Table the following five Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 5th October, 1990;—

1. The Cantonments (Amendment) Bill, 1991
2. The Taxation Laws (Amendment) Bill, 1991
3. The Appropriation Bill, 1991
4. The Assam Appropriation Bill, 1991

5. The Jammu and Kashmir Appropriation Bill, 1991.

Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following six Bills passed by the Houses of parliament during the last session and assented to since a report was last made to the House on the 5th October, 1990:—

1. The Public Liability Insurance Bill, 1991
2. The Salary and Allowances of Leaders of Opposition in Parliament (Amendment) Bill, 1991
3. The Reserve Bank of India (Amendment) Bill, 1991
4. The Reserve Bank of India (Second Amendment) Bill, 1991
5. The Jammu and Kashmir Criminal law Amendment (Amending) Bill, 1991
6. The Chief Election Commissioner and Other Election Commissioners (Conditions of Service) Bill, 1991.

12.09 hrs.

RAILWAY CONVENTION COMMITTEE

Third Report

[*Translation*]

SHRI PURUSHOTTAM KAUSHIK (Durg): Mr. Speaker, Sir, I beg to present the Third Report (English and Hindi versions) of the Railway Convention Committee (1989)